

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

**Dated Shillong, the 16<sup>th</sup> February, 2022.**

**No. LJ (B).21/2014/24** –In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Shri Liam Tesat G. Momin, MCS, Extra Assistant Commissioner as the Executive Magistrate within North Garo Hills District with immediate effect until further orders.

**No. LJ (B).21/2014/24-A** –In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Smti Tadingchi N. Sangma, MCS, Extra Assistant Commissioner as the Executive Magistrate within North Garo Hills District with immediate effect until further orders.

*Sd/-*  
**(Cyril V.D. Diengdoh),**  
Secretary to the Govt. of Meghalaya,  
Law (B) Department  
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**Memo No. LJ (B). 21/2014/24-B,**  
Copy forwarded to:-

**Dated Shillong, the 16<sup>th</sup> February, 2022.**

1. The Deputy Commissioner, North Garo Hills District, with reference to his letter No. NGHD/JUDL-10/2014/74, dated 18.1.2022
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officers concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sannap*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.